

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201
CP(IB)/322(AHM)2022

Order under Section 7 IBC

IN THE MATTER OF:

Svakarma Finance Private Limited
V/s
Yours Ethnic Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Priyal Parikh, Adv.
For the Respondent : Mr. Kuldeep Adesara, Adv.

ORDER

The order dated 23.02.2023 records that the corporate debtor is already proceeded ex-parte.

Matter stands adjourned to 30.03.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)